

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:5105
ANSWERED ON:24.04.2015
PLAN ALLOCATION TO STATES
Simha Shri Prathap

Will the Minister of PLANNING be pleased to state:

- (a) the quantum of increase in plan allocation of different States for year 2014-15 over the previous year's allocation, State/UT-wise;
- (b) the details of plan allocation and actual funds released to states during the last three years, State/UT-wise including Karnataka; and (
- (c) the reasons for comparatively lesser allocations and funds released to States including Karnataka?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE
(RAO INDERJIT SINGH)

(a) Plan resources for State/UTs include the Central Assistance to State Plans (CASP), State Own Resources, Borrowings, Resources of State Public Sector Enterprises and Local Bodies. CASP till 2014-15 has been allocated to States by Planning Commission. A table showing State/UT-wise releases of CASP & Centrally Sponsored Schemes (CSS) of different States for the year 2013-14 vis-à-vis 2014-15, is placed at Annex-I. In this regard, it is pertinent to mention here that the Centrally Sponsored Schemes (CSS), after its restructuring, have been included in CASP with effect from 2014-15 Annual Plan.

(b) During 2012-13 and 2013-14, CSS were not a part of Central Assistance to State and UT Plans (CASP). The allocation under CSS, therefore, is not available for these years. A Table showing State-wise allocation and release of funds under CASP including Karnataka for the last three years is placed at Annex-II.

(c) The percentages of releases to allocation were about 75% and 82% during 2012-13 and 2013-14, respectively excluding the loan part of Additional Central Assistance to Externally Aided Projects (EAPs) and Member of Parliament Local Area Development Schemes (MPLADS), which were also not included in the allocation. In 2014-15 this is about 88%, which is more than the earlier years. The actual releases of CASP & CSS to States depend on several factors such as scheme guidelines, finalization of schemes by the States, availability of resources, absorption capacity, previous balances, submission of utilization certificates by States and other requirements.